

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 246 /9//HDB/2017
NAME OF THE COMPANY	Electro Optics Private Ltd
NAME OF THE PETITIONER(S)	SWE Infrastructure Limited
NAME OF THE RESPONDENT(S)	Electro Optics Private Ltd
UNDER SECTION	Sec 9 0f IBC

## Counsel for Petitioner(s):

Ries	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	R Rejendros	Acov	944000 66644	_
	B. Krishna Sharma	Adv	9848622339	Anshi)

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AVINASH DESAI.	ADV.	avenosts & desar law officer	
KHAMAR. KANTAMNENI	BOV.	8886886895.	Showed.

## **ORDER**

Heard Mr.K.Rajendran along with Mr.B.Krishna Sharma, Learned Counsels for the Petitioner and Mr.Avinash Desai along with Mr.Khamar Kantamneni, Learned Counsel for the Respondent.

Both the Learned Counsels submitted that the issue in question is likely to be resolved soon and requested short time.

Case is posted to 02.01.2018.

Member (T)

Member (J)